

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.112
CP(IB)/294(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Anfaa Masbak Pvt Ltd
V/s
BTI Tex Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 19/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak Advocate i/b. Mr. Yuvraj Thakore,
Advocate
For the Respondent : Mr. Mohammed Arkam G. Shaikh, Advocate

ORDER

Learned counsel Mr. Mohammed Arkam G Shaikh appears for the respondent and states that reply has been filed.

Learned counsel Mr. Tirth Nayak proxy for learned counsel Mr. Yuvraj Thakore states that he needs time to file rejoinder. Rejoinder be filed within seven days with copy to the other side.

List for hearing on 21.07.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**